

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: AVINASH EM PROJECTS PRIVATE LIMITED Date of Commencement of Liquidation: 18-03-2024; List of Stakeholders as on Date: 15-05-2024; Name of IP: Mr. Manoj Kumar Anand; Process Number: 1; Last 5 digit of registration number: 10180

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	2	2127277	2	2127277	0	0	0	NA
2	Liquidation costs incurred till date	1	137781	1	137781	0	0	0	NA
3	Secured financial creditors	4	1550578448	4	1505926000	0	44652448	0	Annexure 3
4	Unsecured financial creditors	1	406533	1	406533	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	0	0	0	0	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	2	73027279	1	2973759	0	0	70053520	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	966232688	3	9694300	0	943869359	12669029	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		13	2592510006	12	1521265650	0	988521807	82722549	